

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I BUDGET SESSION

TUESDAY, 17th APRIL, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2 P.m.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 151 - 157 were taken up and disposed off.

2. Call Attention Notice:

Shri Winnerson D. Sangma, MLA called the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Meghalaya Guardian" dated 12.04.2018 under the caption "Ampati SSA teachers 'deprived' of salary".

Shri Lahkmen Rymbui, Minister in-charge Education replied.

3. Making of Statement:

Shri Conrad K. Sangma, Chief Minister in-charge Mining and Geology made a Statement under Rule 55 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly on the earlier Resolution passed on 24.09.2015 relating to Para 12 (A) (b) of the Sixth Schedule to the Constitution of India.

4. Laying of Statement:

- i. Shri James P. K. Sangma, Minister in-charge Power laid a Statement relating to Starred Question Nos. 123 & 125 replied on 11.04.2018.
- ii. Shri Conrad K. Sangma, Chief Minister in-charge Finance laid a Statement relating to Starred Question No. 138 replied on 13.04.2018.

- iii.** Shri Sniawbhalang Dhar, Minister in-charge Community and Rural Development laid the Bi-Annual Report of the MGNREGA for the year 2015-16 and 2016-17.

5. Introduction of Bill:

Shri James P. K. Sangma, Minister in-charge Home (Police) introduced the Meghalaya Police (Amendment) Bill, 2018.

6. Voting on Demands for Grants:

Grants Nos. 1, 3, 4, 5, 7, 8, 9,10.

Grant No. 6 - Shri P. T. Sawkmie, MLA moved the Cut Motion.

Shri George B. Lyngdoh, MLA also participated.

Shri Kyrmen Shylla, Minister in-charge Revenue replied.

Cut Motion was withdrawn and Grant No. 6 was passed.

(At 12.33 P.m., Hon'ble Deputy Speaker was in the Chair)

Grant No. 11 - Shri P. T. Sawkmie, MLA moved the Cut Motion.

Shri H. M. Shangpliang, MLA, Shri Syntar Klas Sunn, MLA, Shri Mayralborn Syiem, MLA, also participated.

Shri James P. K. Sangma replied. He was still continuing with his reply.

7. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 18th April, 2018.

**Dated Shillong,
the 17th April, 2018.**

**Commissioner & Secretary,
Meghalaya Legislative Assembly.**